

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1687
TO BE ANSWERED ON 16.12.2022

IMPLEMENTATION OF PMMVY

1687. SHRI CHANDRA PRAKASH CHOUDHARY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has been successful in the implementation of Pradhan Mantri Matru Vandana Yojana (PMMVY);
- (b) if so, the details thereof indicating the number of beneficiaries covered under the scheme, State-wise, particularly Jharkhand, district-wise;
- (c) whether the Government has devised a mechanism, under PMMVY, for ensuring proper identification and for avoiding duplication of beneficiaries; and
- (d) if so, the details thereof?

ANSWER

MINISTER FOR WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) Yes, Sir. Under Pradhan Mantri Matru Vandana Yojana (PMMVY), more than 3.11 crore beneficiaries have been enrolled and maternity benefits of more than Rs.12150 crores have been disbursed to over 2.77 crore beneficiaries since inception of the scheme and till 21.11.2022.

The State-wise number of beneficiaries enrolled under PMMVY since inception of the scheme and till 21.11.2022 is at **Annexure-I**. The District-wise number of beneficiaries enrolled in the State of Jharkhand under PMMVY since inception of the scheme and till 21.11.2022 is at **Annexure-II**.

(c) & (d) Under PMMVY, maternity benefits can be availed only on the basis of Aadhaar number of beneficiary so as to avoid any duplication or malpractices. The eligible beneficiary receives cash incentive directly to their Bank/Post Office Account linked to her Aadhaar Number in Direct Benefit Transfer (DBT) mode.

Annexure-I

Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question Number 1687 for answer on 16.12.2022 raised by Shri Chandra Prakash Choudhary regarding 'Implementation of PMMVY'

Statement showing State/UT-wise number of beneficiaries enrolled under PMMVY since inception of the scheme and till 21.11.2022

Sl. No.	Name of the State/UT	Number of beneficiaries enrolled
1	Andaman and Nicobar Islands	7,631
2	Andhra Pradesh	14,89,780
3	Arunachal Pradesh	29,050
4	Assam	9,85,373
5	Bihar	32,15,186
6	Chandigarh	31,117
7	Chhattisgarh	7,34,843
8	Dadra & Nagar Haveli and Daman & Diu	18,455
9	Delhi	3,83,753
10	Goa	24,714
11	Gujarat	11,20,067
12	Haryana	7,31,828
13	Himachal Pradesh	2,45,462
14	Jammu And Kashmir	3,10,807
15	Jharkhand	7,99,128
16	Karnataka	19,53,622
17	Kerala	9,03,960
18	Ladakh	5,004
19	Lakshadweep	1,537
20	Madhya Pradesh	32,00,067
21	Maharashtra	32,25,799
22	Manipur	61,465
23	Meghalaya	46,074
24	Mizoram	35,455
25	Nagaland	33,557
26	Odisha	7
27	Puducherry	31,271
28	Punjab	5,39,576
29	Rajasthan	19,46,812
30	Sikkim	14,297
31	Tamil Nadu	15,20,028
32	Telangana	3
33	Tripura	1,03,197
34	Uttar Pradesh	55,05,537
35	Uttarakhand	2,78,927

36	West Bengal	16,52,359
	Total	3,11,85,748

Annexure - II

Annexure referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question Number 1687 for answer on 16.12.2022 raised by Shri Chandra Prakash Choudhary regarding 'Implementation of PMMVY'

Statement showing district-wise number of beneficiaries enrolled under PMMVY in the State of Jharkhand since inception of the scheme and till 21.11.2022

Sl. No.	Name of the District	Number of beneficiaries enrolled
1	BOKARO	46,992
2	CHATRA	21,628
3	DEOGHAR	34,445
4	DHANBAD	42,005
5	DUMKA	43,088
6	EAST SINGHBUM	41,806
7	GARHWA	32,227
8	GIRIDIH	52,776
9	GODDA	39,725
10	GUMLA	36,261
11	HAZARIBAGH	42,232
12	JAMTARA	20,824
13	KHUNTI	16,429
14	KODERMA	15,248
15	LATEHAR	17,027
16	LOHARDAGA	16,665
17	PAKUR	24,721
18	PALAMU	52,277
19	RAMGARH	21,330
20	RANCHI	56,486
21	SAHEBGANJ	35,766
22	SARAIKELA KHARSAWAN	30,689
23	SIMDEGA	19,812
24	WEST SINGHBHUM	38,669
	Total no. of Beneficiaries	7,99,128
